

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 188 of 2010

Dated :17th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

O.E.R.C & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Hasan Murtaza

Counsel for the Respondent(s):

Mr. M.G. Ramachandran,

Mr. Anand K. Ganesan for GRIDCO

Mr. Rutwik Panda for R.1

ORDER

Supplementary Written Submissions have been filed by
Respondent No.2 today.

Post the matter on **19.10.2011** along with Appeal Nos. 31 &
32 of 2010.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS